

Cause List for Mediation Centre

Date : 19/12/2024

Mediator : Ms. Anshu Aggarwal, Advocate

Case No.: 808/24 Case Id: 2411M09838 Referring Judge : Sh. Sachin Sood, DHJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 12:00:00 PM
IDFC FIRST BANK LTD Vs. ABDUL GAFFAR
Total Days spent : 27

Case No.: 2421/21 Case Id: 2411M09417 Referring Judge : Ms. Meena Chauhan, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:00:00 PM
RASBIHARI GUPTA Vs. MOHD ABDULLAH
Total Days spent : 41

Case No.: 842/22 Case Id: 2412M10302 Referring Judge : Ms. Hemani Malhotra, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 12:15:00 PM
OM LOGISTICS LTD Vs. AUTOLITE INDIA LTD
Total Days spent : 13

Case No.: 360/23 Case Id: 2409M08065 Referring Judge : Sh. Pranjal Gangwar, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:30:00 PM
TPDDL Vs. AMIT SOOD
Total Days spent : 90

Case No.: 1710/2024 Case Id: 2412M10362 Referring Judge : Sh. Sidhant Krishan Singh, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:30:00 PM
M/S AGNIMORE SOLUTIONS PVT LTD Vs. CHANNANAGOUDRU BASAVARA PATIL
Total Days spent : 13

Case No.: 3820/23 Case Id: 2410M08614 Referring Judge : Sh. Pranjal Gangwar, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:30:00 PM
TPDDL Vs. RAVI
Total Days spent : 76

Case No.: 640/22 Case Id: 2411M09854 Referring Judge : Ms. Akansha Gautam, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 2:30:00 PM
PRERNA JAIN Vs. SWAN MALIK
Total Days spent : 27

Total : 7

Mediator : Ms. Ila Rawat, DHJS

Case No.: 420/18 Case Id: 2410M08497 Referring Judge : Sh. Sachin Gupta, DHJS
Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES Hearing Time : 12:30:00 PM
SATISH KUMAR Vs. EKHTEDAR AHMED

Cause List for Mediation Centre

Date : 19/12/2024

Total Days spent : 76

Case No.: 661/21 Case Id: 2410M08504 Referring Judge : Ms. Monika Saroha, DJS
Case Type : PARTITION : SUIT FOR PARTITION Hearing Time : 2:00:00 PM
HIRDESH KUMAR PATEL Vs. BRIJESH KUMAR & ORS
Total Days spent : 76

Case No.: 3470/22 Case Id: 2412M10651 Referring Judge : Ms. Aditi Chaudhary, DHJS
Case Type : MATRIMONIAL : PETITION FOR RESTITUTION OF CONJUGAL Hearing Time : 2:00:00 PM
PAWAN KUMAR CHAURASIA Vs. SARITA
Total Days spent : 6

Case No.: 342/21 Case Id: 2411M09712 Referring Judge : Ms. Aditi Chaudhary, DHJS
Case Type : MATRIMONIAL : PETITION FOR RESTITUTION OF CONJUGAL Hearing Time : 2:00:00 PM
ANITESH JHA Vs. AARTI JHA
Total Days spent : 34

Case No.: 711/24 Case Id: 2412M10359 Referring Judge : Sh. Naresh Kumar Laka, DHJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND Hearing Time : 2:00:00 PM
PALO DEVI Vs. M/S SHASHI RAJN HOSPITALITY PVT LTD & ANR
Total Days spent : 13

Case No.: 640/21 Case Id: 2410M08505 Referring Judge : Ms. Monika Saroha, DJS
Case Type : PARTITION : SUIT FOR PARTITION Hearing Time : 2:00:00 PM
BRIJESH KUMAR Vs. HARDESH KUMAR & ORS
Total Days spent : 76

Total : 6

Mediator : Ms. Karuna Bala, Advocate

Case No.: 55/23 Case Id: 2412M10304 Referring Judge : Sh. Manoj Kumar Sharma, DHJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 12:30:00 PM
M/S MANKIEWICZ INDIA PVT LTD Vs. M/S DELHI METCO
Total Days spent : 13

Case No.: 181/24 Case Id: 2412M10303 Referring Judge : Dr. Ruchi Aggarwal Asrani, DHJS
Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES Hearing Time : 12:30:00 PM
DEENANATH Vs. VINAY KUMAR SINGH
Total Days spent : 13

Case No.: 6459/24 Case Id: 2411M09503 Referring Judge : DLSA West, DLSA (West)
Case Type : COMMERCIAL : COMMERCIAL Hearing Time : 2:00:00 PM
RIDHIMA ADVANI Vs. SANYA GARG

Cause List for Mediation Centre

Date : 19/12/2024

				Total Days spent :	41
Case No.:	10052/22	Case Id:	2408M06659	Referring Judge :	Sh. Pranjal Gangwar, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM
TPDDL		Vs.	VINOD KUMAR GEHLOT		
				Total Days spent :	132
Case No.:	15469/18	Case Id:	2412M10311	Referring Judge :	Ms. Shreya Singh, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM
M/S ANU PRODUCTS LTD		Vs.	DEEPAK GUPTA & ANR		
				Total Days spent :	13
Case No.:	961/23	Case Id:	2412M10521	Referring Judge :	Ms. Shruti Sharma-II, DJS
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	2:00:00 PM
PARUL GULATI		Vs.	RAHUL GULATI & ORS		
				Total Days spent :	6
Case No.:	19/24	Case Id:	2411M09840	Referring Judge :	Sh. Anil Chandhel, DHJS
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT			Hearing Time :	2:00:00 PM
DALEL SINGH		Vs.	RAJ RANI & ORS		
				Total Days spent :	27
Case No.:	17/23	Case Id:	2409M08005	Referring Judge :	Sh. Pranjal Gangwar, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM
TPDDL		Vs.	VINOD KUMAR GEHLOT		
				Total Days spent :	90
Case No.:	324/24	Case Id:	2407M05477	Referring Judge :	Ms. Ravinder Bedi, DHJS
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Hearing Time :	3:00:00 PM
DCB BANK LTD		Vs.	MOHD HASAN & ORS		
				Total Days spent :	167
Total :	9				

Mediator : Ms. Neeru Garg, Advocate

Case No.:	6100/22	Case Id:	2412M10588	Referring Judge :	Sh. Pranjal Gangwar, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	12:00:00 PM
YASHVIR SETHI		Vs.	MAREENA SHAJI		
				Total Days spent :	6
Case No.:	9721/22	Case Id:	2410M08499	Referring Judge :	Ms. Pooja Suhag, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	12:00:00 PM
ICICI BANK LTD		Vs.	PRADEEP KUMAR KAUSHIK		

Cause List for Mediation Centre

Date : 19/12/2024

				Total Days spent :	76	
Case No.:	392/22	Case Id:	2411M09419	Referring Judge :	Sh. Sachin Sood, DHJS	
Case Type :	INJUNCTION/POSSESION/DAMAGES : SUIT FOR MANDATORY /			Hearing Time :	12:00:00 PM	
RAJESH KUMAR		Vs.	LALIT KUMAR SHANDILYA	Total Days spent :	41	
Case No.:	256/24	Case Id:	2409M07982	Referring Judge :	Sh. Kautuk, DJS	
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	12:30:00 PM	
ARYAN DAWRA		Vs.	KAPIL KUMAR	Total Days spent :	90	
Case No.:	697/23	Case Id:	2408M07027	Referring Judge :	Ms. Arjinder Kaur, DJS	
Case Type :	RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC			Hearing Time :	12:30:00 PM	
MOHD NASEEB		Vs.	ALI AMHED	Total Days spent :	118	
Case No.:	39/19	Case Id:	2411M09424	Referring Judge :	Ms. Aditi Chaudhary, DHJS	
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.			Hearing Time :	2:00:00 PM	
LAXMI & ORS		Vs.	HIRA LAL	Total Days spent :	41	
Case No.:	4/24	Case Id:	2412M10524	Referring Judge :	Ms. Neha Pandey, DJS	
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT			Hearing Time :	2:00:00 PM	
GREEN LOUNGE BANQUETS		Vs.	ANIL SHARMA	Total Days spent :	6	
Case No.:	785/24	Case Id:	2409M07507	Referring Judge :	Sh. Kapil Gupta, DJS	
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	2:00:00 PM	
ABHISHEK GUPTA		Vs.	M/S R K MOTORS	Total Days spent :	104	
Case No.:	55/24	Case Id:	2409M08322	Referring Judge :	Sh. Sahil Khurmi, DJS	
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	2:30:00 PM	
GLOBUS AGROFOOD PVT LTD		Vs.	AMIT ENTERPRISES & ANR	Total Days spent :	83	
Case No.:	130/24	Case Id:	2409M08326	Referring Judge :	Sh. Rajesh Malik, DHJS	
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT			Hearing Time :	3:00:00 PM	
PHILLIP MASSEY		Vs.	M/S SBI CARDS & PAYMENT SERVICES LTD & ANR	Total Days spent :	83	
Total :	10					

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Mediator : Ms. Rajani Chauhan, Advocate

Case No.:	633/24	Case Id:	2412M10550	Referring Judge :	Ms. Shivli Talwar, DJS	Hearing Time :	11:00:00 AM
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE						
KIRAN BALA		Vs.	ROHTASH KUMAR			Total Days spent :	7

Total : 1

Mediator : Ms. Rajni Malhan, Advocate

Case No.:	1507/22	Case Id:	2411M10059	Referring Judge :	Ms. Neha Pandey, DJS	Hearing Time :	12:00:00 PM
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY						
M/S GOYAL PROPERTIES		Vs.	MANISH BAIDWAN & ANR			Total Days spent :	20

Case No.:	1508/22	Case Id:	2411M10061	Referring Judge :	Ms. Neha Pandey, DJS	Hearing Time :	12:00:00 PM
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY						
M/S GOYAL PROPERTIES		Vs.	VISHAL MURARKA			Total Days spent :	20

Case No.:	681/22	Case Id:	2410M09159	Referring Judge :	Ms. Tapasya Aggarwal, DJS	Hearing Time :	12:00:00 PM
Case Type :	INJUNCTION/POSSESION/DAMAGES : SUIT FOR MANDATORY /						
PARVEEN ARORA		Vs.	RAJINDER CHAWLA			Total Days spent :	55

Case No.:	772/24	Case Id:	2412M10309	Referring Judge :	Sh. Ashutosh Kumar, DHJS	Hearing Time :	12:30:00 PM
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)						
LOREAL INDIA PVT LTD		Vs.	VISHAL SETHI & ORS			Total Days spent :	13

Case No.:	262/24	Case Id:	2411M09704	Referring Judge :	Sh. Murari Prasad Singh, DHJS	Hearing Time :	2:00:00 PM
Case Type :	MATRIMONIAL : PETITION FOR MAINTENANCE						
SAMREEN BEGUM & ORS		Vs.	MOHD ARSHAD			Total Days spent :	34

Case No.:	2206/23	Case Id:	2412M10306	Referring Judge :	Ms. Pooja Suhag, DJS	Hearing Time :	2:00:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT						
TPDDL		Vs.	ISHWAR AZAD			Total Days spent :	13

Case No.:	2906/23	Case Id:	2411M10132	Referring Judge :	Ms. Charu Aggarwal, DHJS	Hearing Time :	2:00:00 PM
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE						
HARDEEP SINGH		Vs.	RAMANJEET KAUR				

Cause List for Mediation Centre

Date : 19/12/2024

Total Days spent : 20

Case No.: 910/22 Case Id: 2411M10081 Referring Judge : Ms. Deepika Goyal Shokeen, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 2:00:00 PM
JASPREET Vs. TARANJIT SINGH
Total Days spent : 20

Total : 8

Mediator : Ms. Sunita Jain, Advocate

Case No.: 313/19 Case Id: 2410M09225 Referring Judge : Ms. Neetu Sharma, DJS
Case Type : RENT ACT : RENT OTHERS Hearing Time : 12:30:00 PM
NASEEM BEGUM Vs. MOINUDDIN
Total Days spent : 55

Case No.: 6390/19 Case Id: 2412M10523 Referring Judge : Ms. Surabhi Sethi, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
HDFC BANK LTD Vs. VED PRAKASH
Total Days spent : 6

Case No.: 2320/22 Case Id: 2409M08309 Referring Judge : Sh. Kapil Gupta, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 2:30:00 PM
HIMALYA PACKERS Vs. GANPATI ENTERPRISES
Total Days spent : 83

Case No.: 1171/22 Case Id: 2412M10590 Referring Judge : Sh. Dev Chaudhary, DJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 2:30:00 PM
KARAN SINGH Vs. BANI THUKRAL
Total Days spent : 6

Case No.: 2095/24 Case Id: 2410M08723 Referring Judge : Ms. Charu Aggarwal, DHJS
Case Type : MATRIMONIAL : PETITION FOR DIVORCE Hearing Time : 3:00:00 PM
SUKHVINDER KAUR Vs. AMRIT SINGH
Total Days spent : 74

Total : 5

Mediator : Ms. Sushma Tyagi, Advocate

Case No.: 696/2014 Case Id: 2412M10363 Referring Judge : Sh. Neeraj Sharma, DHJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 3:30:00 PM
M/S COIM INDIA PVT LTD Vs. M/S DELTA SOLE PVT LTD
Total Days spent : 13

Cause List for Mediation Centre

Date : 19/12/2024

Total : 1

Mediator : Not Assigned, NIL

Case No.: 788/24 Case Id: 2412M10767 Referring Judge : Sh. Ajay Gupta, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 10:00:00 AM
M/S A K MEHTA & CO Vs. MOHD MOBIN
Total Days spent : -1

Case No.: 248/24 Case Id: 2412M10766 Referring Judge : Sh. Ajay Gupta, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 10:00:00 AM
MOHAN SWARUP GARG Vs. M/S A K MEHTA & CO
Total Days spent : -1

Case No.: 3539/22 Case Id: 2412M10769 Referring Judge : Ms. Meena Chauhan, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 11:30:00 AM
THE AWADH SAHU CO OP URBAN T/C SOCIETY LTD Vs. SUNNY MOHAN
Total Days spent : -1

Case No.: 3544/22 Case Id: 2412M10768 Referring Judge : Ms. Meena Chauhan, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 11:30:00 AM
THE AWADH SAHU CO OP URBAN T/C SOCIETY LTD Vs. BAIJ NATH YADAV
Total Days spent : -1

Case No.: 429/23 Case Id: 2412M10538 Referring Judge : Sh. Rakesh Kumar-IV, DHJS
Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time : 11:30:00 AM
BSES RPL Vs. SABITA
Total Days spent : 6

Case No.: 287/21 Case Id: 2412M10283 Referring Judge : Sh. Ram Lal Meena, DHJS
Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time : 11:30:00 AM
BSES YPL Vs. AADIL
Total Days spent : 14

Case No.: 556/23 Case Id: 2412M10770 Referring Judge : Ms. Shaina Goyal, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 12:00:00 PM
KAREENA Vs. ARJUN
Total Days spent : -1

Case No.: 867/24 Case Id: 2412M10654 Referring Judge : Sh. Rakesh Kumar-IV, DHJS
Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time : 12:00:00 PM
BSES RPL Vs. TANUJA
Total Days spent : 5

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Date : 19/12/2024

Case No.: 1391/22 Case Id: 2412M10802 Referring Judge : Sh. Murari Prasad Singh, DHJS
Case Type : MATRIMONIAL : PETITION FOR DIVORCE Hearing Time : 12:15:00 PM
ASHISH KUMAR OTWAR Vs. MEENU
Total Days spent : -1

Case No.: 685/24 Case Id: 2412M10771 Referring Judge : Sh. Manoj Kr. Nagpal, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 12:30:00 PM
NIRMAL KUMAR JAIN Vs. RAVI JEWELLERS
Total Days spent : -1

Case No.: 2617/21 Case Id: 2412M10772 Referring Judge : Sh. Charan Salwan, DJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 12:30:00 PM
MEERA Vs. NARESH
Total Days spent : -1

Case No.: 660/24 Case Id: 2412M10773 Referring Judge : Sh. Deepak Garg, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 12:30:00 PM
PANASONIC HOLDINGS Vs. NEW ASHOK WATCH COMPANY
Total Days spent : -1

Case No.: 4/24 Case Id: 2412M10533 Referring Judge : Ms. Alka Singh, DJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 12:30:00 PM
BSES RPL Vs. SURENDER KAUR
Total Days spent : 6

Case No.: 1769/23 Case Id: 2412M10792 Referring Judge : Ms. Meena Chauhan, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
MUTHOOT FINANCE LTD Vs. PURSHOTTAM BHATT
Total Days spent : -1

Case No.: 1822/22 Case Id: 2412M10791 Referring Judge : Ms. Meena Chauhan, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
SANT RAM NIKKA MAL Vs. NISHANT BAJAJ
Total Days spent : -1

Case No.: 5128/22 Case Id: 2412M10789 Referring Judge : Ms. Pooja Suhag, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
SURESH KUMAR BHATIA Vs. SATYA NATH KARMAKAR
Total Days spent : -1

Case No.: 1480/23 Case Id: 2412M10790 Referring Judge : Ms. Neha Pandey, DJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 2:00:00 PM
HARI NATH Vs. GULSHAN KUMAR & ORS
Total Days spent : -1

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Date : 19/12/2024

Case No.: 2804/23	Case Id: 2412M10793	Referring Judge :	Ms. Meena Chauhan, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time : 2:00:00 PM
MUTHOOT FINANCE LTD	Vs.	PURSHOTTAM BHATI	
			Total Days spent : -1

Case No.: 573/22	Case Id: 2412M10797	Referring Judge :	Ms. Deepika Goyal Shokeen, DJS
Case Type : MATRIMONIAL : MATRIMONIAL OTHERS			Hearing Time : 2:00:00 PM
STATE	Vs.	PAWAN KUMAR	
			Total Days spent : -1

Case No.: 9779/21	Case Id: 2412M10740	Referring Judge :	Sh. Pranjal Gangwar, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time : 2:00:00 PM
RAMESH CHAND	Vs.	ISHU GOEL	
			Total Days spent : 2

Case No.: 1792/23	Case Id: 2412M10794	Referring Judge :	Ms. Meena Chauhan, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time : 2:00:00 PM
MUTHOOT FINANCE LTD	Vs.	DEEPAK SHARMA	
			Total Days spent : -1

Case No.: 1121/24	Case Id: 2412M10798	Referring Judge :	Sh. Mukesh Kumar Gupta, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Hearing Time : 2:00:00 PM
AMIT KHANNA	Vs.	JAY BHAGWAN	
			Total Days spent : -1

Case No.: 187/23	Case Id: 2412M10795	Referring Judge :	Sh. Murari Prasad Singh, DHJS
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.			Hearing Time : 2:00:00 PM
ARSHIA SIDDIQUI	Vs.	SUHAIL AHMED KHAN	
			Total Days spent : -1

Case No.: 29933/16	Case Id: 2412M10796	Referring Judge :	Sh. Dev Chaudhary, DJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT			Hearing Time : 2:00:00 PM
SANTOSH KUMARI	Vs.	NEELAM RANI	
			Total Days spent : -1

Case No.: 11015/16	Case Id: 2412M10781	Referring Judge :	Sh. Vinay Singhal, DHJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT			Hearing Time : 2:00:00 PM
PURAN KUMAR CHUG & ORS	Vs.	RAGHBIR & ORS	
			Total Days spent : -1

Case No.: 12468/16	Case Id: 2412M10782	Referring Judge :	Sh. Dev Chaudhary, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time : 2:00:00 PM
SANTOSH KUMARI	Vs.	NEELAM RANI	

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Date : 19/12/2024

Total Days spent : -1

Case No.: 381/22 Case Id: 2412M10779 Referring Judge : Ms. Shruti Sharma-II, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 2:00:00 PM
GAGANDEEP KAUR Vs. JOHNSON ALFRED MOTURI
Total Days spent : -1

Case No.: 1717/24 Case Id: 2412M10778 Referring Judge : Sh. Rishabh Tanwar, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
DEVENDER KUMAR GOYAL Vs. AQIB
Total Days spent : -1

Case No.: 647/24 Case Id: 2412M10777 Referring Judge : Ms. Illa Rawat, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 2:00:00 PM
ARNA IMPEX PVT LTD Vs. SHYAM KHANDELWAL
Total Days spent : -1

Case No.: 1789/24 Case Id: 2412M10776 Referring Judge : Sh. Sahil Gupta, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 2:00:00 PM
SHYAM SUNDER VOHRA Vs. RAJESH KUMAR
Total Days spent : -1

Case No.: 702/24 Case Id: 2412M10775 Referring Judge : Sh. Deepak Garg, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 2:00:00 PM
STATE BANK OF INDIA Vs. SAGAR MACHAN
Total Days spent : -1

Case No.: 1231/23 Case Id: 2412M10774 Referring Judge : Ms. Richa Sharma, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 2:00:00 PM
AJAY GOYAL Vs. THE EUPHORIA BANQUETS
Total Days spent : -1

Case No.: 670/21 Case Id: 2412M10780 Referring Judge : Sh. Shiv Kumar, DHJS
Case Type : PARTITION : SUIT FOR PARTITION Hearing Time : 2:00:00 PM
DEV RAJ Vs. SUBHASH
Total Days spent : -1

Case No.: 3907/20 Case Id: 2412M10785 Referring Judge : Sh. Rishabh Tanwar, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
ISHWAR DASS GUPTA Vs. RAKESH KUMAR
Total Days spent : -1

Case No.: 1954/24 Case Id: 2412M10787 Referring Judge : Sh. Umang Joshi, DJS
Case Type : INJUNCTION/POSSESION/DAMAGES : SUIT FOR POSSESSION AND Hearing Time : 2:00:00 PM

Cause List for Mediation Centre

Date : 19/12/2024

MOHD ILYAS

Vs. MOHD IBRAHIM

Total Days spent : -1

Case No.: 315/21 Case Id: 2412M10786 Referring Judge : Sh. Pranjal Gangwar, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM

M/S SAAWARIYA IMPEX PVT LTD

Vs. M/S BLMME COMMERCE LLP

Total Days spent : -1

Case No.: 418/22 Case Id: 2412M10788 Referring Judge : Sh. Murari Prasad Singh, DHJS
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. Hearing Time : 2:00:00 PM

MONIKA & ANR

Vs. DINESH

Total Days spent : -1

Case No.: 7174/16 Case Id: 2412M10784 Referring Judge : Sh. Dev Chaudhary, DJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 2:00:00 PM

NEELAM RANI

Vs. SANTOSH KUMARI SHARMA

Total Days spent : -1

Case No.: 7053/23 Case Id: 2411M10135 Referring Judge : Ms. Meena Chauhan, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM

TPDDL

Vs. MOHD FAZIL

Total Days spent : 20

Case No.: 12452/16 Case Id: 2412M10783 Referring Judge : Sh. Dev Chaudhary, DJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 2:00:00 PM

SANTOSH KUMARI

Vs. NEELAM RANI

Total Days spent : -1

Case No.: 3579/21 Case Id: 2412M10800 Referring Judge : Ms. Manisha Bhau, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:30:00 PM

KISHAN KUMAR

Vs. KARUN

Total Days spent : -1

Case No.: 42182/16 Case Id: 2412M10799 Referring Judge : Sh. Abhishek Srivastava, DHJS
Case Type : PROBATE : PROBATE CASE Hearing Time : 2:30:00 PM

ANITA @ GUDDI GUPTA & ANR

Vs. STATE & ORS

Total Days spent : -1

Case No.: 2424/20 Case Id: 2412M10804 Referring Judge : Sh. Amit Rana, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 3:00:00 PM

DIXIT RAI CHANDANI

Vs. M/S SHRI MADHAV COLLECTION & ANR

Total Days spent : -1

Case No.: 76/22 Case Id: 2412M10801 Referring Judge : Sh. Dharmender Singh, DHJS

Cause List for Mediation Centre

Date : 19/12/2024

Case Type :	INJUNCTION/POSSESION/DAMAGES : SUIT FOR MANDATORY /	Hearing Time :	3:00:00 PM		
RAVINDER KAUR	Vs. HARJINDER KAUR	Total Days spent :	-1		
Case No.:	67/21	Case Id:	2412M10803	Referring Judge :	Sh. Dharmender Singh, DHJS
Case Type :	INJUNCTION/POSSESION/DAMAGES : SUIT FOR MANDATORY /	Hearing Time :	3:00:00 PM		
HARJINDER KAUR & ANR	Vs. RAVINDER KAUR	Total Days spent :	-1		
Total :	45				

Mediator : Sh. Ashok Mittal, Advocate

Case No.:	586/15	Case Id:	2411M10062	Referring Judge :	Sh. Ram Lal Meena, DHJS
Case Type :	ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT	Hearing Time :	12:00:00 PM		
STATE	Vs. HEERA DEVI	Total Days spent :	20		
Case No.:	937/19	Case Id:	2410M09164	Referring Judge :	Sh. Ram Lal Meena, DHJS
Case Type :	ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT	Hearing Time :	12:00:00 PM		
TPDDL	Vs. MALA RAM	Total Days spent :	55		
Case No.:	371/24	Case Id:	2411M09645	Referring Judge :	Ms. Goma Dabas Gupta, DHJS
Case Type :	INJUNCTION/POSSESION/DAMAGES : SUIT FOR POSSESSION AND	Hearing Time :	12:00:00 PM		
RAM BEHARI GUPTA	Vs. APOLLO SPECIALTY HOSPITALS PVT LTD	Total Days spent :	34		
Case No.:	94263/16	Case Id:	2411M10077	Referring Judge :	Sh. Arvind Dev, DJS
Case Type :	INJUNCTION/POSSESION/DAMAGES : SUIT FOR MANDATORY /	Hearing Time :	2:00:00 PM		
CHHATTAR PAL	Vs. DEEPA	Total Days spent :	20		
Case No.:	418/24	Case Id:	2411M09841	Referring Judge :	Ms. Neha Paliwal, DHJS
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT	Hearing Time :	2:30:00 PM		
M/S BHAGAT THREAD CORPORATION	Vs. M/S SUPREME PAPER CONVERSION	Total Days spent :	27		
Case No.:	9524/16	Case Id:	2411M09425	Referring Judge :	Sh. Sachin Sood, DHJS
Case Type :	INJUNCTION/POSSESION/DAMAGES : SUIT FOR POSSESSION AND	Hearing Time :	2:30:00 PM		
HERMAN PROPERTIES LTD	Vs. SATNAM SINGH	Total Days spent :	41		
Total :	6				

Cause List for Mediation Centre

Date : 19/12/2024

Mediator : Sh. Dinesh Rohilla, Advocate

Case No.: 2875/21 Case Id: 2411M09634 Referring Judge : Sh. Pranjal Gangwar, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:30:00 PM
TPDDL Vs. BABITA
Total Days spent : 34

Case No.: 379/21 Case Id: 2411M10055 Referring Judge : Sh. Mukesh Kumar Gupta, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 12:30:00 PM
ICICI BANK LTD Vs. AMAN DEEP SINGH
Total Days spent : 20

Case No.: 3866/24 Case Id: 2411M09710 Referring Judge : Ms. Kirandeep Kaur, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:30:00 PM
M/S VINTAGE CREDIT & LEASING PVT LTD Vs. LALIT PRATAP SINGH
Total Days spent : 34

Case No.: 6090/18 Case Id: 2412M10519 Referring Judge : Ms. Shaina Goyal, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 12:30:00 PM
SEEP KATYAL Vs. AMIT KATYAL
Total Days spent : 6

Case No.: 62/24 Case Id: 2411M09855 Referring Judge : Sh. Gorakh Nath Pandey, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 2:00:00 PM
M/S KAPOOR TRADING CO Vs. M/S SEMINAR APOPARELS
Total Days spent : 27

Total : 5

Mediator : Sh. Durga Pd., Advocate

Case No.: 1098/23 Case Id: 2412M10214 Referring Judge : Sh. Sachin Sood, DHJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 11:00:00 AM
MOINUDDIN Vs. MOHD ALI
Total Days spent : 16

Case No.: 10547/17 Case Id: 2410M08709 Referring Judge : Ms. Divya Gupta, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:00:00 PM
UNIQUE FARM AID PVT LTD Vs. SANDEEP SINGH
Total Days spent : 72

Total : 2

Mediator : Sh. J.S. Kalra, Advocate

Cause List for Mediation Centre

Date : 19/12/2024

Case No.: 4217/24 Case Id: 2411M10074 Referring Judge : Sh. Abhay Choudhary, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:30:00 PM
M/S KAY BEE CARDS PVT LTD Vs. M/S DIVYA ENTERPRISES & ANR
Total Days spent : 20

Case No.: 195/23 Case Id: 2411M09433 Referring Judge : Ms. Shilpi Jain, DHJS
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 12:30:00 PM
RICHA MALIK & ORS Vs. CHHAVI KHATTAR
Total Days spent : 41

Case No.: 4216/24 Case Id: 2411M10080 Referring Judge : Sh. Abhay Choudhary, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:30:00 PM
M/S KAY BEE CARDS PVT LTD Vs. M/S DIVYA ENTERPRISES
Total Days spent : 20

Case No.: 8/23 Case Id: 2412M10300 Referring Judge : Sh. Sanjeev Kumar, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 12:30:00 PM
ASR INDIA PVT LTD Vs. M/S NOOR INTERNATIONAL & ORS
Total Days spent : 13

Case No.: 204/24 Case Id: 2411M10068 Referring Judge : Sh. Murari Prasad Singh, DHJS
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. Hearing Time : 2:30:00 PM
LAXMEENA CHAURASIA & ANR Vs. RAHUL KUMAR LAUTOORAM CHAURASIA
Total Days spent : 20

Total : 5

Mediator : Sh. Mukesh Kumar Sharma, Advocate

Case No.: 564/19 Case Id: 2409M07653 Referring Judge : Sh. Sandeep Kumar Sharma, DHJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 2:00:00 PM
DELHI TRANSPORT CORPORATION Vs. HEERA LAL
Total Days spent : 100

Total : 1

Mediator : Sh. Pawan Kawrani, Advocate

Case No.: 54/23 Case Id: 2411M09724 Referring Judge : Sh. Rakesh Kumar-IV, DHJS
Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time : 12:00:00 PM
BSES RPL Vs. ACHAL
Total Days spent : 30

Case No.: 2573/21 Case Id: 2410M08616 Referring Judge : Sh. Vaibhav Pratap Singh, DJS

Cause List for Mediation Centre

Date : 19/12/2024

Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time :	12:00:00 PM		
ROSY KHOSLA	Vs. M K ASSOCIATES	Total Days spent :	76		
Case No.:	1064/24	Case Id:	2411M09649	Referring Judge :	Sh. Anil Kumar Sisodia, DHJS
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)	Hearing Time :	12:00:00 PM		
IDFC FIRST BANK LTD	Vs. RAVI KANT GAUTAM	Total Days spent :	34		
Case No.:	1138/24	Case Id:	2411M09437	Referring Judge :	DLSA Central, DLSA (Central)
Case Type :	COMMERCIAL : COMMERCIAL	Hearing Time :	12:00:00 PM		
M/S DREAMLIGHT COMMERCIAL PVT LTD	Vs. M/S FOURSEVEN SERVICES PVT LTD	Total Days spent :	41		
Case No.:	1193/22	Case Id:	2411M09632	Referring Judge :	Sh. Manoj Kr. Nagpal, DHJS
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)	Hearing Time :	12:00:00 PM		
ICICI BANK LTD	Vs. RAJEEV RANJAN	Total Days spent :	34		
Case No.:	570/23	Case Id:	2410M09168	Referring Judge :	Sh. Umed Singh, DHJS
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)	Hearing Time :	12:30:00 PM		
LIC HOUSING FINANCE LTD	Vs. HEMANT SHARMA	Total Days spent :	55		
Case No.:	1265/22	Case Id:	2411M09848	Referring Judge :	Sh. Pranjal Gangwar, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time :	2:15:00 PM		
MUTHOOT FINANCE LTD	Vs. VALSALA	Total Days spent :	27		
Case No.:	1037/17	Case Id:	2411M09847	Referring Judge :	Sh. Naresh Kumar Laka, DHJS
Case Type :	PARTITION : SUIT FOR PARTITION	Hearing Time :	2:15:00 PM		
SURESH KUMAR THR LRS	Vs. DURGESH KUMARI THR LRS & ORS	Total Days spent :	27		
Case No.:	1106/22	Case Id:	2411M10060	Referring Judge :	Sh. Anil Kumar Sisodia, DHJS
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)	Hearing Time :	2:30:00 PM		
RADO UHREN AG & ORS	Vs. VJ TRADERS & ORS	Total Days spent :	20		
Case No.:	8536/22	Case Id:	2412M10314	Referring Judge :	Ms. Meena Chauhan, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time :	2:30:00 PM		
SHRIRAM CITY UNION FINANCE	Vs. JAVED SAIFI	Total Days spent :	13		
Total :					

Cause List for Mediation Centre

Date : 19/12/2024

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Mediator : Sh. Preetjit Singh, Advocate

Case No.: 1904/22 Case Id: 2411M09501 Referring Judge : Sh. Murari Prasad Singh, DHJS
Case Type : MATRIMONIAL : PETITION FOR DIVORCE Hearing Time : 11:00:00 AM
DEEPAK KUMAR Vs. TANISHA
Total Days spent : 41

Case No.: 1207/23 Case Id: 2411M09640 Referring Judge : Ms. Mansi Malik, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:00:00 PM
M/S VINTAGE CREDIT & LEASING PVT LTD Vs. DIVAKER CHAUDHARY
Total Days spent : 34

Case No.: 307/21 Case Id: 2411M10131 Referring Judge : Ms. Anamika, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 12:15:00 PM
ARCHANA SINGH Vs. RAJ THAKUR
Total Days spent : 20

Case No.: 1863/24 Case Id: 2410M09215 Referring Judge : Sh. Sahil Gupta, DJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 12:30:00 PM
REHANA SHAMEEM Vs. ASAD AHMED & ORS
Total Days spent : 55

Case No.: 42/22 Case Id: 2409M07820 Referring Judge : Ms. Disha Singh, DJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 2:15:00 PM
KRISHNA DEVI Vs. KAUSHAL DEVI
Total Days spent : 97

Case No.: 9449/21 Case Id: 2410M08617 Referring Judge : Ms. Pooja Suhag, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:30:00 PM
M/S A B PAL ELECTRICALS PVT LTD Vs. M/S ORANGE & GREEN INTERIORS PVT LTD
Total Days spent : 76

Case No.: 13/24 Case Id: 2411M09422 Referring Judge : Sh. Shiv Kumar, DHJS
Case Type : PROBATE : PROBATE CASE Hearing Time : 3:30:00 PM
RITA DUDEJA Vs. STATE & ORS
Total Days spent : 41

Total : 7

Mediator : Sh. Rajesh Gupta, Advocate

Case No.: 2017/22 Case Id: 2411M09705 Referring Judge : Ms. Meena Chauhan, DJS

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Cause List for Mediation Centre

Date : 19/12/2024

Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time :	12:00:00 PM
M/S SNIA CHITS FUND PVT LTD	Vs. M/S UNIVERSAL FLEXIWELD INDUSTRIES & ORS	Total Days spent :	34
Case No.: 1074/23	Case Id: 2412M10522	Referring Judge :	Sh. Anil Kumar Sisodia, DHJS
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)	Hearing Time :	12:00:00 PM
MADHU MARWAHA	Vs. SUNIL KUMAR PASRICHA	Total Days spent :	6
Case No.: 2051/21	Case Id: 2412M10350	Referring Judge :	Ms. Pooja Yadav, DJS
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE	Hearing Time :	12:00:00 PM
POOJA SHARMA	Vs. SANTOSH KUMAR	Total Days spent :	13
Case No.: 800/22	Case Id: 2410M09222	Referring Judge :	Ms. Disha Singh, DJS
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /	Hearing Time :	12:00:00 PM
KULDEEP KAUR	Vs. MANINDER KAUR & ANR	Total Days spent :	55
Case No.: 163/24	Case Id: 2411M09860	Referring Judge :	Sh. Manoj Kumar Sharma, DHJS
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT	Hearing Time :	12:30:00 PM
SATISH KUMAR	Vs. PANKAJ	Total Days spent :	27
Case No.: 816/19	Case Id: 2411M09654	Referring Judge :	Ms. Aditi Chaudhary, DHJS
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE	Hearing Time :	2:00:00 PM
RAMAN SHARMA	Vs. JYOTI RANI @ KHUSHI	Total Days spent :	34
Case No.: 1236/22	Case Id: 2410M09167	Referring Judge :	Ms. Neha Paliwal, DHJS
Case Type :	PARTITION : SUIT FOR PARTITION	Hearing Time :	2:00:00 PM
DAVINDER KAUR	Vs. INDERJEET KAUR	Total Days spent :	55
Total :	7		

Mediator : Sh. Rakesh Kumar Gupta, Advocate

Case No.: 41/17	Case Id: 2410M08628	Referring Judge :	Ms. Akansha Gautam, DJS
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE	Hearing Time :	2:00:00 PM
SEEMA	Vs. YOGESH SHARMA & ORS	Total Days spent :	74

Case No.: 124/22	Case Id: 2410M08730	Referring Judge :	Ms. Akansha Gautam, DJS
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Cause List for Mediation Centre

Date : 19/12/2024

Case Type : MATRIMONIAL : MATRIMONIAL OTHERS

Hearing Time : 2:00:00 PM

SEEMA

Vs. YOGESH SHARMA

Total Days spent : 74

Total : 2

Mediator : Sh. Suneet Nagpal, Advocate

Case No.: 192/23

Case Id: 2409M07672

Referring Judge :

Sh. Ram Lal Meena, DHJS

Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT

Hearing Time : 12:30:00 PM

STATE

Vs. SACHIN SEHGAL

Total Days spent : 99

Case No.: 1091/18

Case Id: 2409M07673

Referring Judge :

Sh. Ram Lal Meena, DHJS

Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT

Hearing Time : 12:30:00 PM

BSES YPL

Vs. SACHIN SEHGAL

Total Days spent : 99

Case No.: 126/22

Case Id: 2411M09497

Referring Judge :

Dr. Neha Kheria, DJS

Case Type : MATRIMONIAL : MATRIMONIAL OTHERS

Hearing Time : 12:30:00 PM

STATE

Vs. MOHD KASHIF

Total Days spent : 41

Case No.: 11627/18

Case Id: 2410M08503

Referring Judge :

Ms. Divya Gupta, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 12:30:00 PM

DESH RAJ BADIWAL

Vs. PUSHKAR

Total Days spent : 76

Case No.: 914/24

Case Id: 2407M06187

Referring Judge :

Sh. Kapil Gupta, DJS

Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /

Hearing Time : 2:30:00 PM

DEVINDER KUMAR JAIN

Vs. MOHD YUSUF QURESHI & ORS

Total Days spent : 146

Case No.: 8652/16

Case Id: 2409M07986

Referring Judge :

Ms. Goma Dabas Gupta, DHJS

Case Type : PARTITION : SUIT FOR PARTITION

Hearing Time : 2:30:00 PM

JYOTI PRAKASH

Vs. RAJINDER

Total Days spent : 90

Case No.: 11670/19

Case Id: 2411M09498

Referring Judge :

Ms. Manya, DJS

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE

Hearing Time : 2:30:00 PM

MST RAISA BANO

Vs. MOHD TOSIF @ MOHD TASLEEM & ORS

Total Days spent : 41

Case No.: 496/24

Case Id: 2411M09862

Referring Judge :

Sh. Rahul Verma, DJS

Cause List for Mediation Centre

Date : 19/12/2024

Case Type : RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC

Hearing Time : 2:45:00 PM

VIMAL KUMAR GOYAL

Vs. MANISH VERMA

Total Days spent : 27

Case No.: 2502/22

Case Id: 2411M10125

Referring Judge :

Sh. Umang Joshi, DJS

Case Type : INJUNCTION/POSSESION/DAMAGES : SUIT FOR MANDATORY /

Hearing Time : 2:45:00 PM

VIMAL KUMAR GOYAL

Vs. MANISH VERMA

Total Days spent : 20

Total : 9

Mediator : Sh. Vinod Gaur, Advocate

Case No.: 865/23

Case Id: 2408M06761

Referring Judge :

Ms. Karuna, DJS

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE

Hearing Time : 12:00:00 PM

PRACHI KHANNA

Vs. SAHIL SEHGAL & ORS

Total Days spent : 127

Total : 1

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